

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 311 OF 2016 & IA No. 640 OF 2016

Dated: 1st October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

M/s Rimjhim Ispat Limited **Appellant(s)**

Versus

Uttar Pradesh Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Mr. Desh Deepak Chopra

Counsel for the Respondent(s) : C.K. Rai for R1
Sumit Panwar for R1
Pradeep Misra
Manoj Kr. Sharma for R2

ORDER

List the matter for hearing on **10.12.2019** along with Appeal No. 325 of 2018 before Court-II.

Meanwhile, parties are directed to file written submissions by next date of hearing.

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

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